

HIGH COURT OF CHHATTISGARH, BILASPUR

ENDORSEMENT

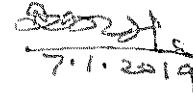
Endt.No. 149 /
III-6-5/16 (JJC-59)

Bilaspur, dated 7/01/2019

Copy of Notification No. F 11-3/2013/MBV/50, dated 24/12/2018 issued by the Secretary, Government of Chhattisgarh, Department of Women & Child Development, Mantralaya, Naya Raipur is forwarded to :-

- (1) Deputy Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R. C. S. Samant, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (14) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (15) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (16) Private Secretary to the Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Registrar (Vigilance/I.&E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (20) The District & Sessions Judge, Kondagaon for information and necessary action.

- (21) The Additional Registrar (D.E. & E./Judicial /Admn. /Classification / Civil /Criminal/O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur *for information.*
- (22) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur *for information.*
- (23) Secretary, High Court Legal Services Committee, Bilaspur *for information.*
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information.*
- (25) All Additional Registrar (Ministerial), High Court of Chhattisgarh, Bilaspur *for information.*
- (26) Shri Puneet Ram Gurupanch, Civil Judge Class-II, Keshkal *for information and necessary action.*
- (27) Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (28) Deputy Registrar, Confidential, High Court of Chhattisgarh, Bilaspur *for information.*
- (29) In-charge, NIC High Court, Computer Cell, High Court of Chhattisgarh, Bilaspur, with a direction to upload this Endorsement in the official web-site of this High Court.
- (30) Section Officer/In-charge, Confidential/Checker/Civil/Criminal/ Writ/ Juvenile Justice Cell, High Court of Chhattisgarh, Bilaspur *for information.*


7.1.2019

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Government of Chhattisgarh
Women and Child Development Department
Mantralaya Mahanadi Bhavan, Atal Nagar Raipur

NOTIFICATION

Raipur Dated: 24.12.2018

No. F 11-3/2013/MBV/50... In exercise of the powers conferred by the sub section (1) and (2) of the section 4 of the Juvenile Justice (Care and Protection of Children) Act 2015, the State Government hereby reconstitutes the Juvenile Justice Boards by notifying Chairman (Principal Magistrate), mentioned in the column 4 as chairperson and Social worker/workers duly selected by the State level selection committee as members for the area mentioned in the column no. 3

S.No.	Name of the Juvenile Justice Board	Area/Revenue Dist.	Name of the Chairman (Principal Magistrate) of the Juvenile Justice Board
1	2	3	4
1	Kondagaon	Kondagaon	Shri. Puneet Ram Gurupanch
2	Narayanpur	Narayanpur	Civil Judge Class-II Keshkal

By order and in the name of the
Governor of Chhattisgarh

(Dr. M. Geetha)

Secretary

Govt. of Chhattisgarh

Department Of Women and Child Development

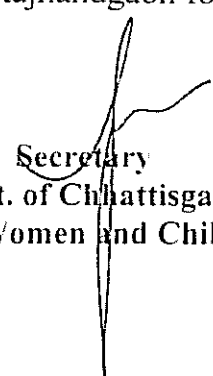
Endos. No. F 11-3/2013/MBV/50...

Raipur, Dated 24.12.2018

Copy forwarded to:

1. Special Assistant, Honourable Minister, Department of Women & Child Development Government of Chhattisgarh, Raipur for information.
2. Registrar General Honourable High Court Chhattisgarh Bilaspur for information in refrence to the endorsed letter No. 11663 III-6-5/16(JJC-59) Bilaspur, Dated 07th Dec. 2018.
3. Principal Secretary Govt. of Chhattisgarh, Home Department, Raipur for information and necessary action.
4. Principal Secretary Govt. of Chhattisgarh, Law and Legislative Affairs Department, Raipur for information and necessary action.

5. Principal Secretary/Secretary Govt. of Chhattisgarh, General Administration Department Raipur for information and necessary action.
6. Honourable District & Session Judge District Kondagaon and Narayanpur of Chhattisgarh for information and necessary action.
7. Director General of Police, Police Headquater, Raipur for information and necessary action.
8. Divisional Commissioner- Bastar.
9. Director, Directorate of Women and Child Development, Chhattisgarh Raipur for information and necessary action.
10. Chairman/Member (All) -----of Juvenile Justice Board /Child welfare Committee for information and necessary action.
11. Collector, District Kondagaon and Narayanpur of Chhattisgarh for information and necessary action.
12. Dist. Programme officer/District Women and Child Development officer, Department of Women and Child Development, District Kondagaon and Narayanpur Chhattisgarh.
13. Superintendent Observation Home,.....for information and necessary action.
14. Controller Government Press, Raipur/ Rajnandgaon for Publication in the Next Gazette.


Secretary
Govt. of Chhattisgarh
Department Of Women and Child Development